

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

207. C.P. (IB)/843(MB)2023

IN THE MATTER OF

Delta Iron & Steel Company Private
Limited Acting through its Resolution
Professional Mr. Mangesh V. Kekre

VS

Turakhia Metal Forms Private Limited

Section 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 02.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Rajat Lohia (VC)
For the Respondent: None

ORDER

The Ld. Counsel for the petitioner submits that in terms of the order dated 09.05.2024, he has already filed an application which is yet to be listed. In view of the submissions made, adjourned to **18.07.2024**.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)